

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 15/BB/ 2017	-	Admission	Rule-6 of I&B	Suvarna Karnataka Cements Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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**ORDER**

Counsel for Petitioner is present. He stated that, he would file memo stating that, petitioner has signed in the last page of the petition. Further, petitioner counsel requested time to list it on next Monday or any convenient date for making further submission to explain as to how this Application is maintainable.

List it on 26/04/2017.

  
**Member (J)**

  
**Member (T)**